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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 166 (RE-2008) /2004-2009
NEW DELHI DATED THE 30th March, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Appendix 2 (List of Export Promotion Councils/ Commodity Board) of the Handbook of Procedures (Vol.I):

The name of agency appearing at S. No. 15 in Appendix 2 is hereby changed as under:

S. No.	Old name	New name
15	Indian Oilseeds & Produce Exporters Association EPC (IOPEA) 78-79, Bajaj Bhavan, Nariman Point, Mumbai-400021. Tel (91-22)22023225/22029295 FAX : (91-22) 22029236 E-mail: info@iopea.org Website: www.iopea.org	Indian Oilseeds and Produce Export Promotion Council 78-79, Bajaj Bhavan, Nariman Point, Mumbai-400021. Tel (91-22)22023225/22029295 FAX : (91-22) 22029236 E-mail: info@iopea.org Website: www.iopea.org

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

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